

Attack on Indian Cargo Vessel at Barishal

6402. DR. B.L. SHAILESH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether armed gangs from Bangladesh attacked an Assam-bound Indian cargo vessel, laden with cement while lying in anchor at Barishal in Bangladesh on 19 March, 1987;

(b) if so, whether any protest has been lodged with Bangladesh Government and if so, their reaction thereto ;

(c) whether earlier also an Indian ship was similarly attacked in Dhaka ; and

(d) if so, what steps have been taken to prevent such acts ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) The matter has been taken up with the Bangladesh authorities who are conducting investigations.

(c) Yes, Sir. At Narayanganj.

(d) The Government of Bangladesh is being requested to provide necessary security to Indian vessels transiting Bangladesh.

Rape Crime in Delhi

6403. SHRI KAMLA PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the incidence of crime of rape in Delhi during the last twelve months ;

(b) the number of persons arrested on this charge and out of them how many were Government servants ; and

(c) the number of cases in which conviction was secured ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) During the year 1986, 91 such cases were reported to

Delhi Police while 19 cases were reported during 1987 (upto 20.3.87).

(b) 167. Out of them 11 are Government servants.

(c) None of the cases has been decided by the courts so far.

Administrative Expenditure of Central Silk Board

6404. SHRI V. KRISHNA RAO : Will the Minister of TEXTILES be pleased to state :

(a) whether the administrative expenditure of the Central Silk Board is mounting year after year ;

(b) if so, the details thereof and the reasons for increase ; and

(c) the steps taken to curb unnecessary expenditure ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) and (c) Against a budget provision of Rs. 160.77 lakhs provided in 1985-86, a higher budget provision of Rs. 248.53 lakhs was provided towards administrative expenses of Central Silk Board for 1986-87. The increase in budget outlay was allowed on account of increase in activities of the Board and also because of implementation of the recommendations of the IV pay Commission. The budget outlay towards administrative expenses of the Board is provided by the Govt. keeping in view its essential requirements.

Settlement of Claims of Compensation of Persons from Kerala Killed in Accident in Gulf Countries

6405. PROF. P.J. KURIEN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of people from Kerala killed in accidents etc. in various Gulf-Countries during the past two years ;

(b) whether the claims of compensation and other benefits due to their dependents have been settled in all these cases ;